[RAJYA SABHA]

Unstarred Questions

given towards pension @ Rs. 200/- per month to persons above 60 years and @ Rs. 500/- per month to persons above 80 years belonging to a household below poverty line, which is meant to be supplemented by at least an equal contribution by the States.

The Ministry of Home Affairs has issued advisory to State Governments in March 2008 to ensure that life and property of senior citizens is fully protected.

Besides, various facilities and benefits such as income tax concession, air and rail fare concession, etc. are also provided to senior citizens by the Central Government.

(d) Section 43 of the Persons with Disabilities Act, 1995 provides for framing of schemes for persons with disabilities for preferential allotment of land at concessional rates for house, setting up business, setting up of special recreation centres, establishment of research centres and establishment of factories by entrepreneurs with disabilities.

District level action Plan for elimination of insanitary latrines

2146. SHRI C.M. RAMESH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

whether District Level Action Plan for time bound elimination of (a) insanitary latrines and rehabilitation of manual scavenger is mooted by the Ministry; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY SOCIAL OF JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) and (b) Ministry of Social Justice and Empowerment, in the light of the Houselisting and Housing Census, 2011 data released by the Registrar General of India in March, 2012, had requested 16 States and National Capital Territory of Delhi which are having districts with more than 5000 insanitary latrines each, to prepare District level action plans for elimination of insanitary latrines and rehabilitation of manual scavengers.

## Assistance to old aged persons belonging to Scheduled Castes

†2147. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the majority of old-aged persons belonging to Scheduled Caste do not have any means of income;

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.